

STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE FOURTH QUARTER ENDING, 2020

Sl. No.	Name of the Court	Opening Balance as on 01/10/2020	Institution from 01/10/2020 to 31/12/2020	Disposal from 01/10/2020 to 31/12/2020	Pendency at the end of December,2020
1.	HIGH COURT OF SIKKIM	04	--	02	02

*Checked and
Verified*

[Signature]
23/11/2021
DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
Gangtok